

Office of the District Judge, Purba Medinipur

(English Department)

Order No. 47/

Dated, the 16th day of June, 2021.

Pursuant to the Letter No. 2180-RG dated 16.05.2021 of the Hon'ble High Court at Calcutta conveying the direction of the Hon'ble Court that "**The subordinate Courts shall regulate their functions in a restricted manner**" and pursuant to further lockdown announced by the Government of West Bengal for the period from 16.06.2021 to 30.06.2021 and pursuant to the resolution dated 15.06.2021 taken by District Bar Association and District Civil Bar Association at Tamluk, Purba Medinipur, the following arrangements are made, for clarification of the anomalies and proper functioning of the Courts, maintaining the COVID protocol, as per the outcome of the urgent meeting as called in presence of all the Judicial Officers of Tamluk.

Regards being had to the directions of the Hon'ble High Court to function the courts on regular basis but in a restricted manner, maintaining COVID protocol, only the matters as per direction of the Hon'ble High Court and the Supreme Court, bail matters along with surrender petitions, fresh filing of both civil and criminal cases and any other matter considered by concerned Court as extremely urgent will be entertained by the Courts at Tamluk till further resolution of the local Bar Associations, to be submitted on 21.06.2021, as per their verbal assurance.

Decision of the said meeting has already been conveyed to the respective members of both the Bar Associations at Tamluk and they also conveyed their consent to extend all kinds of co-operation for smooth functioning of the Court, maintaining COVID protocol, in that manner till submission of the next resolution.

All the Judicial Officers posted at the Tamluk Sadar adhere with the direction of the earlier **Order No.28, dated 17.05.2021** till further order.

In view of the above, all the Judicial Officers of ~~the~~^s Tamluk Sadar are hereby requested to prepare a roster of staff members under their control on and from 17.06.2021 to 30.06.2021 except on holidays on a rotation basis in the respective Courts as per

their convenience for effective functioning of the Courts, maintaining COVID-19 protocol and send the same to the undersigned for formal approval. It is however made clear that in the event, any staff who has been granted leave on duty, the said staff shall have to remain in the station and he shall keep his mobile in 'on mode' even on the days of his leave on duty. It is also to ensure that a staff who shall be leave on duty on the particular day must attend office on the said very day if he is called by his P.O/P.O in-charge and in case he does not turn up, his leave application will be viewed strictly.

Let a copy of this order be circulated to all the Courts and both the Bar Associations.

Office is directed to circulate this order to all concerned and also to publish the instant order on the official website of the Judgeship of Purba Medinipur.

Email-id : distjudge.purbamedinipur@gmail.com


 District Judge
 Purba Medinipur.
 16-06-2021.

Office of the District Judge, Purba Medinipur at Tamluk
(English Department)

Memo No. 1332 | XVII-1

Dated Tamluk the 16th day of June 2021

Copy forwarded to:

1. The Addl. District & Sessions Judge, 1st / 2nd / 3rd Court, Tamluk.
2. The Addl. District & Sessions Judge, Fast Track, 1st./2nd Court, Tamluk.
3. The Chief Judicial Magistrate, Purba Medinipur.
4. The Civil Judge (Sr. Div.), 1st / 2nd Court, Tamluk.
5. The Secretary, DLSA, Purba Medinipur.
6. The Civil Judge (Jr. Div.), 1st/2nd/3rd/Addl. Court, Addl. 1st/2nd Court, Tamluk.
7. The Judicial Magistrate, 1st / 2nd / 3rd Court, Tamluk.

8. The Principal Magistrate, JJB Purba Medinipur at Tamluk.
9. The Judge in-charge Nazarath Department at Tamluk.
10. The Presidents and the Secretaries of District Bar Association and District Civil Bar Association at Tamluk
11. The Public Prosecutor, Purba Medinipur at Tamluk.
12. The Executive Assistant, District Judge's Court at Tamluk.
13. The System Assistant, District Judge's Court at Tamluk.
14. The Sheristadar, District Judge's Court at Tamluk.
15. The Nazir, District Judge's Court at Tamluk.
16. The Head Clerk, District Judge's Court at Tamluk.
17. The Court Manager, District Judge's Court at Tamluk.

for information and taking necessary action.


District Judge
Purba Medinipur.
16-06-2021.

Office of the District Judge, Purba Medinipur at Tamluk
(English Department)

Memo No.

Dated Tamluk the 16th day of June 2021

Copy forwarded for information only

1. The District Magistrate, Purba Medinipur at Tamluk.
2. The Superintendent of Police, Purba Medinipur at Tamluk.


District Judge
Purba Medinipur.
16-06-2021.